

Name of the Corporate Debtor: ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED; Date of Commencement of CIRP: 20-10-2023; List of Creditors as on: 02-01-2024; Name of IP: Mr. Navneet Kumar Gupta; Process Number: 3; Last 5 digit of registration number: 10009

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	5	6278275168	1	2959653130	59.23			3318622038	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	505	3186352644	449	2021670256	40.46		1083313423	81368965	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)					0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	171863722	2	15222862	0.30			156640859	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		513	9636491534	452	4996546248	100.00		1083313423	3556631862	